

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.197 of 2011&**  
**IA No.302 of 2011**

**Dated : 7<sup>th</sup> August, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Vidharbha Industries Association ... Appellant(s)**

**Versus**

**M.S.E.D.C.L. & Ors. ....Respondent(s)**

**Counsel for the Appellant(s):** Ms. R. Mekhala for Mr. G. Umapathy

**Counsel for the Respondent (s):** Mr. Abhishek Mitra for R.1  
Mr. Buddy Ranganadhan

**ORDER**

At the request of the learned counsel for the Appellant, post  
the matter on **14.08.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/vs**